[8 MAY 1985]

(b) whether the sanitation system and water supply have been neglected for long and unhygienic open drains still exist within Shantinagar area though it is located in the vicinity of Kanpur city; and

(c) if so, the details thereof and what further steps are urgently being taken to check the growing menace to health of people in the said area and to provide proper water supply and water-borne sanitary system to Shantinagar area of Cantt. Board, Kanpur?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) Shantinagar area was developed by the Cantt. Board in 1950. However, taxes have been recovered from the residents of Shantinagar area at par with other tax payers in the Cantonment.

(b) and (c) the cantonment Board has not been able to provide "Waterborne sanitary system" in Shantinagar area primarily because of the scarcity of water and paucity of funds. A sum of Rs. 44,82,000 approximately has been paid to the Kanpur Cantonment towards the end of March, 1985 as 'service charges' which can be utilised for the improvement of civil amenities and sanitation within the Cantonment.

assistance from W.H.O. to the Society for the Orthopaedically Crippled and handicapped Individual's Services, West Bengal

711. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) Whether several representations have been received by Government from the Society for the Orthopadically Crippled and Handicapped individual's Services, West Bengal for aid and assistance in development and growth of the Society's activities;

(b) whether the Society has interalia, appealed for assistance from the World Health Organisation through the Central Government; and

(c) if so, the details thereof and what action is being taken to render assistance to Society to ensure immediate help for the services to the crippled and handicapped persons?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) to (c) Ministry of Society and Women's Welfare has received a representation for financial assistance from this Organisation. A set of Schemes under which financial assistance is available to Voluntary Organisations has been forwarded to this Society by the Ministry of Social and Women's Welfare.

Ministry of Social and Women's welfare ha_s also forwarded to this Ministry a request of the Society for a grant from the W.H.O., which is under examination.

Fire on train near Danapur railway yard

712. SHRI DHULESHWAR MEE-NA: Will the Minister of RAILWAYS be pleased to state:

(a) whether six persons including three children were killed and six injured when a fire engulfed two coaches of a special train carrying B.S.F. personnel at Danapur railway yard on the night of 24th April, 1985;

(b) whether any enquiry has been conducted into the incident, if so, what are its findings; and

(c) what steps have been taken or proposed to be taken to prevent such outbreak of fires in the running trains?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) Yes, Sir.

(b) The Commissioner of Railway safety has conducted an inquiry into this case. His findings are awaited.